NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/198/2016

NAME OF THE PETITIONER(S)

: Dr. Arivudai Nambi

NAME OF THE RESPONDENT(S)

: M/s Beko-Kare Enterprises Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1) R. VIDHYASHANKAR & Counsel For Petitioner R. ASHOK KWIMAR

2) AL. Gaothwordthie Coursel for Rispondent-1: Palarumuthue

ORDER

Counsel for petitioner present. Counsel Shri R.Gandhi representing senior counsel Shri Palanimuthu for respondent present. Counsel for petitioner has argued the matter extensively. But the representative counsel for petitioner prays time for making final submissions on their part. At request, time granted. In case the counsel for respondent would be failing to argue the matter, on the next date of hearing, the Bench will decide the matter on merits. Put up on 03.11.2016 at

10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)